

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 913**

**TO BE ANSWERED ON THE 07<sup>TH</sup> FEBRUARY, 2023/ MAGHA 18, 1944 (SAKA)**

**POPULATION CENSUS**

**913. SHRI ABDUL KHALEQUE:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government is aware that there is a norm to conduct population census every ten years and if so, the details thereof;**

**(b) whether Census was conducted in 2021, if so, the details thereof and if not, the reasons therefor; and**

**(c) the details of progress made in the work of National Population Register?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): The first synchronous Census was conducted in 1881 and thereafter it has taken place every ten years. Last Census was conducted in 2011. The intent of the Government for conducting Census 2021 was notified in Gazette of India on 28th March, 2019. Subsequently, a notification under Citizenship Rules was published in the Gazette of India on 31st July, 2019 to prepare and update the Population Register along with the first phase of Census i.e. Houselisting and Housing Census. However, due to outbreak of COVID-19 pandemic, the conduct of Census 2021, updating of National Population Register and the related field activities have been postponed until further orders.**

\*\*\*\*\*